

PAPERS LAID ON THE TABLE**Report (2021-22 to 2025-26) of the Fifteenth Finance Commission and related papers**

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, under article 281 of the Constitution, a copy each (in English and Hindi) of the following papers: -

- (a) Report (2021-22 to 2025-26) of the Fifteenth Finance Commission.
- (b) Explanatory Memorandum on the action taken on the recommendations contained in the report of the Fifteenth Finance Commission.

[Placed in Library. See No. L.T. 2912/17/2021]

MR. CHAIRMAN: Hon. Members, some of the Members suggested about condolence. I got the matter examined. The Office told me that there are no precedents about obituary. ...(*Interruptions*)... The House is adjourned to meet at 9.00 a.m. on Tuesday, the 2nd February, 2021.

The House then adjourned at fifty-seven minutes past one of the clock till nine of the clock on Tuesday, the 2nd February, 2021.